THE VICE-CHAIRMAN (SHRI MD. SALIM); Private Members' Resolution. Shri Suresh Pachouri to continue. If Members cooperate, we will finish it early.

Resolution Re. Unprecedented Rise in the Prices of Essential Commodities as a result of hike in administered prices —Contd.

श्री सुरेश पचौरी (मध्य प्रदेश) माननीय : उपसभाध्यक्ष महोदय, मैं झापके माध्यम से सर-कार का ध्यान ग्राकर्षित कर रहा था कि जो ग्राम उपभोक्ता के उपयोग में ग्राने वाली ग्रावश्यक वस्तुएं हैं उनके दामों में निरन्तर वृद्धि हो रही है, विशेषरूप से जो चावल, गेहं, चीनी, श्रौर पेट्रोलियम प्रोडक्ट्स है, उनकी कीमतों में जब निरन्तर वृद्धि हो रही है तो उससे झाम जनता को अनेकानेक परेशानियों का सामना करना पड़ रहा है। इसलिए यह ग्रावश्यक हो गया है कि सरकार समय रहते समुचित कदम उठाए ताकि आम जनता राहत की सांस ले सके । मान्यवर, जो एनुझल रेट झाप इनफलेन शन था वह 10.2 प्रतिशत से बढकर इस साल के म्रप्रेल के सप्ताह तक 10.5 प्रतिशत हो गया है।

जबकि ढाई साल पहले यह सरकार बनी यी, उस समय की स्थिति कुछ ग्रलग थी । हमारे फॉरेन एक्सचेंज की भी स्थिति कुछ ग्रलग थी, लेकिन आज यह ग्रावश्यक हो गया है कि हम इस बात पर ध्यान दें कि रेट ग्राफ इनफ्लेशन क्यों बढ़ रहा है ? इसके लिए एक यह सुझाव ग्राया कि जो पैसा है उसको इंडस्ट्रियल सेक्टर और एग्रीकल्चर सेक्टर में डायवर्ट किया जाए और कुछ ऐसे कदम उठाए जाएं कि जो फॉरेन सेक्युरिटीज हैं, उसका ठीक ढंग से रिजर्व मनी के रूप में इनवेस्टमेंट किया जा सके । लेकिन इस बारे में भी

कोई कदम नहींउठाए जा सके । फिर यह सुझाव सामने स्नाया कि जो महत्वपूर्ण आयटम्स है, जैसे शक्कर है, एडीवल थ्रा रेंइल है, कपास है इनका इम्पोर्ट किया जाए । उपसभाष्यका महोदय, मुझे खुशी है कि सरकार ने इस दिशा में पहल की है। सरकार ने क्या-क्या कदम इस संबंध में उठाए हैं, इसका ब्यौरा हमारे सामने है कि सरकार ने क्लोजली यह देखने के लिए कि मुल्यों में वृद्धि न हो सके इसका मानीटरिंग करने के लिए एक कमेटी बनायी है जिसमें कि सम्बंधित विभाग के अफसरों को रखा गया है और यह भी सुनिष्चित किया गया है कि इन एसेंसियल कमोडिटीज की प्राइस नियंत्रण में कैसे रहे और उसके लिए क्या-क्या एदम उठाए जाएं। इस बारे में उन्होंने समय-समय पर कुछ मीटिंग्स की हैं। जैसे कि मैंने बताया एक हाय-लेवल कमेटी का गठन किया गया है जो कि समय समय पर प्राइस सिच्एशन का रिब्यु करेंगी श्रौर यह सुनिश्चित करेगी कि उपभोक्तामों को कैसे राहत दी जा सके और साथ ही पब्लिक डिस्ट्री-ब्युशन सिस्टम को भी किस ढंग से मजबुत किया जा सके ताकि उपभोक्ता को आम उपयोग की वस्तुएं मिल सकें झौर यह भी सुनिश्चित किया जा सके कि एसेंसियल कमोडिटीज एक्ट, 1955 के तहत होईसं और ब्लेक मार्केंटियर्स के खिलाफ कार्यंवाही की जाए। इस मीटिंग में इस बात की समीक्षा की गयी है।

मान्यवर, जो शॉर्ट सप्लाय में है, औसे पल्सेस, एडीबल घाँइल धौर शककर है, उसे इम्पोर्ट करने का सरकार ने जो निर्णय लिया है, वह निक्ष्चित रूप से हमारे रेटा ग्रॉफ इनफ्लेशन को नियंत्रण में लाएगा, ऐस मेरा विक्ष्वास है। उपसभाध्यक्ष महोदय, ट्रांस-पोर्टेशन में सुधार ग्रौर आम उपभोक्तामों को एक राज्य द्वारा ट्रसरे राज्य के लिए उप-योग में ग्राने वाली वस्तुएं समय पर उपसभ्ध हो सकें, यह भी सुनिश्चित किया गया है 383

[श्री सुरेण पचौरी]

मान्यवर, मैं कुछ झांकड़े देकर मह बताना चाहंगा कि पिछले साल जो हमारी श्रावश्यक उपभीग की वस्तूएं थीं, उनमें किस प्रकार से बुद्धि हुई है। जहां तक एडीवल आंयल का संबंध है, इनमें 6.6 प्रतिशत बनस्पति में, 5.6 प्रतिपत ग्राउंड-नट ग्रॉयल में, पिछले तीन साल से कमी झाई है। इस प्रकार एनुझल रेट ग्रॉफ इनफ्लेशन जो कि वर्ष 1992-93 में 7 प्रतिशत था, बहु बढ़कर 1993-94 में 10.2 प्रतिशत हो गया था ग्रौर पिछले एक साल से 16-4-94 तक जो होलसेल प्राइसेस है, वह चावल की 8.9 प्रतिशत, गेहूं को 15 प्रतिशत, अरहर की 12.7 प्रतिशत आलु की मायनस 8 प्रतिशत, चाय की मायनस 13.3 प्रतिशत, बालक र की 17. प्रतिशत, नमक की 1.9 प्रतिशत भौर एडीवल श्रॉयल की 8.1 प्रतिशत इई है। इसलिए इस को यह विचार करना पडेगा कि साखिर रेट आफ एनफ्लेशन में बढ़ोंतरी क्यों हो रही है ? अगर इम उसके कारणों पर विचार करेंगें तो पामेंग कि पिछले दिनों 2 फरवरी, 1994 को पैटूल श्रीर डीजल की कीमत में बढ़ोतरी हुई है, उसका भी प्रत्यक्ष ग्रौर ग्रप्रत्यक्ष रूप से इस पर ग्रसर हुया है जो आंकडों के हिसाब से 0.4 प्रतिशत ग्राया है। तो उपसभाध्यक्ष महोदय, हमें यह देखना पडेगा कि एसेंसियल कमोडिटीज की कीमत को इन कैसे नियंक्षण में ला सकें श्रीर बें बढ़ने न पायें, यह सुनिश्चत किया जरूरी है। साथ जाना बहुत ही जो एसेंसिंगल कमोडिटीज की सप्लाय है, बिक्वेंब रूप से चावल, गेंहूं, चाय झौर एडीवल ग्रांयल्स समय पर उपलब्ध हो सकें ग्रीर सही स्थिति में उपलब्ध हो सर्के । उपसभाध्यक्ष महोदय, सही स्थिति से मेरा ग्राशय यह है कि बगैर मिलावट के उपलब्ध हो सक, यह नियंत्रण में लाना बहुत जरूरी है।

यह नियंत्रण में लाना बहुत ज्यादा जरूरी है । इसके लिए समय-समय पर इम लोग यह हिदायत तो देते रहे कि दुकानदार प्रपनी दुकान के बाहर आवस्यक लिस्ट लगायें, रेट-लिस्ट लगायें, खेकिन बहु उसका पालन नहीं कर सकते । यद्यपि हमारे इस माननीय सदन में विभिन्न

एक्ट बमाए है, र्लकिन उनके परिपाल। में हमें योडा कडाई से पेश झाना पडगा ग्रौर साथ ही हमको किसानों की भी सही कम्पनसेशन समय-समय पर देना पड़ेगां। हालांकि यह सरकार कह सकती है कि हमने 1990 में जो गहुंकी कीमत थी 225 रुपए प्रति किवंटल, वह बढाकर 275 रूपर 1992--93 में कर दी । 1994--95 में इमने 350 रुपए कर दी जो 1993-94 में 335 रुपए थी, लेकिन यह किसी किसान के लिए पर्याप्त नहीं है। इसलिए मैं कहम चाहंगा कि एँसे कदम समय-समय पर उठाने बहत जरूरी है कि जिससे हम किसान के हितों की रक्षा कर पायें और किसान किसी भी प्रकार की प्राकृतिक श्रापदा का शिकार न होने पायें। इसके साथ ही साथ हमें यह भी देखना चाहिए कि गरीबी की रेखा से नीचे रहने वाले हमारे जो भारत-वासी हैं उन्हें माम उपयोग में आने वाली जीवनोपयोगी वस्तुयें सही समय पर श्रौर सही मुल्य पर मिल सकें। यह सुनिश्चित करने का काम सरकार का है। पिछले दिनों हमारे प्रधान मंत्री श्री नरसिंह राव जी ने इस मुल्ध युद्धि की बहुत गंभीरता से लिया है। जन्होंने इस के लिए एक कमैटी का भी गठन किया है। वित्त मंत्री से, खाद्य मंत्री से ग्रौर नागरिक ग्रापूर्ति मंत्री से भी उन्होंने सलाह मर्शवरा किया है और हमें विश्वास है कि ग्रागे ग्राने वाले भविष्य में जो एसेंशियल कामोडिटीज, है, उनके मुल्यों में वृद्धि न हो पाएगी, प्राइस राइस पर नियंत्रण हो पॉएगा श्रौर आम इन्सान को उप-भोगता-वस्तुए उपसम्ध हो पाएंगी । धन्यबाद ।

THE VICE-CHAIRMAN (SHRI MD. SALIM): Shri Govindram Miri. Not here. Shri O. P. Kohli. Not here. Shri Dipankar Mukherjee. Please be brief.

SHRI DIPANKAR MUKHERJEE (West Bengal): Mr. Vice-Chairman, Sir, while supporting the Resolution many Members have spoken in many ways. I give some figures and let those figures speak for themselves. The prices of essential commodities under the Public Distribution System in Delhi is as

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 follows: On 28.12.1991 wheat price
 was

 Rs. 2.96 and on 1.2.1994 it was
 Rs.

 4.27. On 28.12.1991 rice price
 was

 Rs. 3.93 and on 1.2.1994 it was
 Rs.

 6.90. On 28.12.1991 sugar price
 was

 Rs. 6.10 and on 1.2.1994 it was
 Rs.

 9.53
 Rs.

"Hi., prices of the same commodities in the Kendriya Bhandar is Delhi are: The price of rice today is Rs. 7.60 while it was Rs. 6.50 in 1992. Two years back the price of sugar was Rs. 9.55. Today the price of sugar is Rs. 14.20. Today the price of atta, 10 kilograms, is Rs. 53.50. It was Rs. 47 two years back. Today the price of chana is Rs. 13.30. Two years back it was Rs. 8.95. Now. what do these exactly mean? It is clear that in spite of the repeated assurances the Government has not been able to control the prices. It is also clear that the worst affected are the weaker sections of the society. Under these circumstances, the rapid deterioration in the living conditions is either an accepted part of the Government policy or the Government is not able to control the prices in spite of its best intentions. The whole thing seems to be the result of the transition to a globalised economy. Whatever discussion in going on, the inflation rate is going up and down and it is misleading. It is a basic fact, whether the rate of inflation goes clown or up. that the prices of essential commodities keep on shooting up inexorably. The rise in the prices of petroleum products, and charges for transportation, power, etc., are all there. I don't understand how the prices of these commodities could be controlled unilaterally. So, he Government should admit one of its follies, that is, cither the steep rise is an accepted fact of the new economic policy or the Government is unable to control the prices. Thank you.

THE MINISTER OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI A. K.

ANTONY): Mr. Vice-Chairman, Sir, I am thankful to all the hon. Members for the anxiety which they have shown for the most important area. Price stability is the goal of the country and also it is the goal of the Government. I don't want to score tiny point over any of the Members sitting on this side or that side because this is not a matter to be debated on political lines. All of us are equally concerned about the betterment of the life of the common man. Unless there is price stability it will be difficult to assure a better life to the common people. OUT Government is very much concerned about it. I don't want to say that other Members are not concerned about it. That is why I don't want to have any dispute with anybody. All of us are equally concerned about certain trends that we are seeing on the price-front. There is a tendency of price rise in certain areas. We are very much concerned about that. All the Members, who participated in the debate, gave very good suggestions to improve the situation. I don't want to give a detailed reply to all these suggestions. But I would like to assure the House that the Government would take serious note of all the suggestions and criticism made by the hon. Members irrespective of their party. We will consider all the suggestions very seriously. We will take more stringent action, more practical action, to bring down the prices. At the same time, I would like to place certain facts for the consideration of the House and also for the consideration of the hon. Members. In fact Mathurji has done great service to all of Us by moving this Resolution. Once again he has brought the point of containing price rise to the main agenda of the House. I am thankful to him. While discussing the price sitation, we should take serious note °f some of the points. All of us are very much concerned about the rise in prices. But, at the same time, when it comes to the question of giving support to the producer section, then also all of us are very much concerned. But where to strike a balance? That is the real problem. We have to be with the farmers and we don't want to harass the traders. At the same time, we are concerned about the common people, the consumers. So, in a matter concerning the common people, while protecting the common people we have to protect the Indian farmers as well. Even in the

Shri A. K. Anthony)

earlier periods, we had faced food shortages. The led by great leaders like Panditii Governments also were compelled to take aids from countries like the United States and we used to receive aid under PL-480 and similar other schemes. It used to be humiliating at times when they helped us in our difficulties with contempt. They used to say that the Indian rulers were always going to them with a begging bowl. That was the state of affairs at that time. After year of experience, we came to the conclusion that we should not be at the mercy of foreign powers, whoever they might be, as regards food items, that we must be self-reliant that we must have food security. Just as defence is essential for national security, food security is more important for national security, social security. peace and tranquiuty in the coutnry. For that, we cannot depend on foreign powers. So, out-of our experience, we realised that we must encuurage our And, unless the Indian farmers are farmers. enthused, we will not be able to improve the agricultural production in Our country. In the earlier years, what was the support price that used to be given to the farmers? For instance, in the years 1984, 1985 and 1986, the increase in the support price for common paddy was Rs. 5, Rs. 4 and Rs. 4, respectively. Year after year the increase in support price used to be only Rs. 5, Rs. 4 and Rs. 6 respectively. For superfine paddy also, the increase was like Rs. 5, Rs. 4 and Rs. 4; and for wheat, it was Rs. 5. Rs. 5 and Rs. 4 respectively. In view of this, the farmers were agitated that we were giving them only a verv little increase in their support prices, and the net result was that we were forced to face shortages-. And we were even compelled to import foodgrains. So this experience taught us that we must support the farmers, we must enthuse them and we must give them all facilities and only then will they produce more. So, in the last two OR three years, there has been a Steep increase in the support prices. As compared to 1984, 1985 and 1986, when the increase used to be only Rs. 5, Rs, 4 and Rs. 4 respectively, in the last

Rise in prices

three years, the increase in the support price for common paddy has respectively been Rs. 25, Rs. 40 and Rs. 40. As regards wheat also, when the increase was Rs. 5, Rs. 5 and Rs. 4 in 1984, 1985 and 1986 respectively, the increase in the support price for wheat last year was Rs. 55. Similarly, can years back, the increase in support price for paddy was Rs. 5. but now it has been increased from Rs. 40 to Rs. 60. The result is the farmers are enthused and now the that granaries are full. The FCI is finding it difficult to procure all the foodgrains. They have got 24 million tonnes of foodgrains in their godowns. So. we are self-sufficient in foodgrains. But the point is when we give more support price to the farmers, naturally the Government is compelled to increase the issue price also. The Government increased the issue price not because of any compulsion from the IMF or from any outside agency or because of its anxiety to reduce the food subsidy. The food subsidy is also increasing year after year. In the last year's Budget estimates, the food subsidy was Rs. 3,000 crores. In this year's estimates it is Rs. 4,000 crores. It may increase. So, every year the food subsidy is increasing. It is increasing, not because of the reduction in the food subsidy. The issue price is increasing because of the steep rise in the support price. So. when we are helping the farmers by increasing the support price, that portion of the increase is passed on to the consumers. Now, we have come to a point when all those persons who are interested in the well-being of the farmers as well as that of the consumers we must strike a fair balance between the various interests. We have to strike a fair balance the farmers' interests and the between interests. For that I need the consumers' cooperation of all the Members of Parliament. Then only we can five the essential commodities at an affordable price to the common people. Regarding sugar also in earlier years the support price increase was very very limited. Now its price is also increasing steeply. As a result we have to increase the sugar price also, Likewise in every area the

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same is the situation. So, I do not want to go into further details. My point is that in our anxiety to attain food sufficiency, in our anxiety to be selfreliant on the food front, we decided to give maximum enocurage. ment to the farmers. So. we have aerieved our targets. As a result we are forced to increase the issue price steeply. Now, the Government expect the cooperation of all sections to strike a fair balance between various interests. We cannot allow the price of foodgrains to go up steply. On this point I agree I do not minimse the sufferings of the with you. common people. Whenever there is a price rise the Government is taking all possible steps to ensure that they do not go beyond their means. Every week we are monitoring the price of 12 essential commodities. Whenever we find that there is a steep increase in their prices or whenever we find there is shortage we are taking urgent measures. Take the case of edible oil, sugar and cotton. When the Government found cotton prices were shooting up, it immediately took a When it found that decision to import cotton. there was a real shortage of sugar, it took a decision to allow import of sugar under OGL. That too, with zero point

duty. When we found that it 3.000 p.m is not

advisable to depend on traders only, the Government

took another decision also for the import of sugar because even after the announcement of the decision to impot sugar under OGL, still the prices were going up. Then the Government took a decision that along with the traders, the STC should also enter the world market to import sugar under OGL. We will fee! its impact very soon. T am sure. the sugar prices will come down very soon. And this month, we are going to increase the free sale sugar also. I feel, as a result of the decision taken by the Government, we will be able to bring down the sugar price also. When we found that Rise in prices

there was some shortage in the production of groundnut because of the failure of crop in Andhra Pradesh and Gujarat, and even though the mustard good, the production is Government immediately took a decision to allow import of palm oil with 65 per cent duty. You have to strike a balance between the interests of the farmers and also the consumers. That is why. the Government decided that the import should be at 65 per cent duty My point is, whenever we feel that there are shortages in this country regarding essential commodities, the Government, without hesitation. will enter the world market and import the essential commodities. But, at the same time, we do not want to dampen the spirit of the Indian farmer also. We are always taking a balanced view. But, luckily, now we have enough foreign exchange with us. So, whenever we feel that there are shortages in the availability of essential commodities, the Government will not hesitate to import them after a careful study, so that the supply position gets increased. E I would like to bring to the attention of the hon. Members that eevn if we increase the supply of essential commodities through increased production and through. imports, at times there will be shortages. And immediately, within one or two days, we will not be able to find a solution. And our experience is, whenever there is some dislocation in the market, whenever there is a delay in the monsoon by one week or a two week delay whenever they is some transport or strike or some dislocation in the railways, immediaely, some section of the traders I do not say all the traders will shoot up the prices.

SHRI JAGESH DESAI (Maharashtra): In festivals.

SHRI A. K. ANTONY); During the festival time, a section to the traders will shoot up the prices. It is not good. We are against harassing the

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(Shri A. K. Antony)

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traders. We have already advised the State Governments not to launch prosecutions for small offences on technical grounds. But, at the same time a Government worth the name should take stringent action against serious offences, whoever the persons may be irrespective of their other loyalties. That is the duty of the State Governments. The Cent ral Government extended the Essential Commodieies (Special Provi sion) Act by another five years with the approval of all the State Governments. New, it is the responsi bility of the State Governments that whenever there is hoarding when ever there is blackmarketing, they should come down heavily against those people who are engaged in blackmarketing. As a Minister of Civil Supplies, what I find today is I seek your co-operation also that there is a tendency now on the part of some State Governments to too, much pamper the traders. That is not good. We should not harass the traders; we should not harass the business community; we should not should not pamper them also because harass the manufacturers we should not pamper them also because but they are doing business for profit not for secial service. So, whenever we find that these people are exploiting the situation it is the duty of the State Governments to see that the black-marketers and profiteers are arrested and prosecutions are launched. Some of the State Governments are hesitant to take action against them under the E.C.Act. That creates a problem. I do not want to name any State Government because our approach is not for confrontation. With the co-operation of the State Governments only we want to take action against those who indulge in black-marketing and profiteering. We have requested the State Governments again and again to act in such cases. Even last month I wrote a letter to all the Chief Ministers to see that action is

taken against, he Offenders at the same time advising them not to harass the traders on minor and technical offences. So, along with administrative action to increase production and increase supply through production and through imports, we ' take strong action against all those who indulge in blackmarketing and profiteering. Unless we do this, we will not be able to contain prices. To contain the prices and to contain inflation, is one of the foremost priorities cf the Government. The Prime Minister himself is taking personal interest and on his initiative in the last two weeks we have taken certain decisions to correct the imbalance. I hope we will be able to take these: administrative actions. The Ministry of Agriculture and other Ministries also are drawing up some contingency plans for increasing the production of pulses and other things because we are having a shortage on this front. We will take more practical steps to increase the production of essential foodgrains and pulses. On the other hand, we have also said that whenever there are shortages, we will not hesitate to import the essential commodities from outside to keep our supply position, comfortable We will not even hesitate to reduce the stock limit. This also we have done through various means. We' are trying our level best to bring down the prices

About sugar, the production has not been enough. That is why, at the moment there is a price rise. We pre taking emergency measure, to import sugar under OGL. T do not claim that all our attempts will be successful. We are working in a country where wo have to move along with liberalisation. Government is very clear on this. In that atmosphere, unless we open up and unless we liberalise our ecenomy, we will not be able to compete in the world. We have to open up nnrl support the industry, agriculture and exports. For people, libeali-sation means abandoning Government con Iroi and makig it free for profiteers which is not good. We have to act heavily against such people. There may be some slip-up on our side also; I do not dispute it. We are all human beings. Whenever we find that things are getting out of control, whenever we find that there is shortage and prices are going up, we are trying to take stringent action.

Since hon. Members have raised this issue in all seriousness, I assure the House that we would consider all the points made by them and from the Government side, whatever action, humanly possible, would be taken.

Regarding inflation control and pries control, our Government would give top priority and I am sure, within one or two months, as a result of the various measures taken by the Government, we would be able to bring down the inflation rate, we would be able to bring down the prices.

Sir, with these words, I request Member, Shri Jagdish Pra the hon. sad Mathur, to please withdraw his Resolution.

SHRI JAGESH DESAI; Very honest Minister. He has spoken from the heart.

भी संघ प्रिय गौतम (उसर प्रदेण) : श्राच्छा हो, श्रागल सत में हमें प्राइज राइम पर प्रस्ताव लाना न पड़े।

श्री जगदीश प्राथ माथुर (उत्तर प्रदेश) कहने को बहुत कुछ है, लेकिन अगला जो प्रस्ताव है, मैं उसमें इन्टरेस्टेड हूं, क्यों-कि बह महिलाओं के अत्याचार पर है। मैं बाहता हूं कि वह प्रस्ताव झा जाये। मैं केवल दो-तीन मिनट लूंगा। मंत्री जी ने दो-तीन बातों की ारफ इशारा किया। पहली यह कि कर्म होगी, तो हम इम्पोर्ट करेंगे, दूसरी यह कि होडिंग होती है, इससे प्राइस यह रही है और

तीसरे यह कि क्योंकि हमें किसानों को पैसा देना था सपोर्ट प्राइस के लिये डस लिये बढ़ाई है। इन तीनों बातों से मैं सहमत नहीं हूं । आप सपोर्ट प्राइस हमें कोई आपत्ति नहीं है। लेकिन बढाइए, किसान को देने के नाम पर रिक्शा वाले के ऊपर, तांगे वाले के ऊपर, गरीब आदमी का पेट काट कर प्राइस बढायें यह जुल्म है, यह गलत है। आप कहते बहाने से ग्रापने बढा दी, हैं, देने के जबकि मेरा कहना है कि स्रापका उद्देश्य यह तहीं था। ग्रापने बजट से पहले 🛛 गह, चावल और चीनी और पैट्रोल की कीमतें बढ़ाईं । उसका उद्देश्य विल्कुल यह नहीं बल्कि रेवेंन्यु को अर्न करना या । था. कई सौ करोड रुपये आपने कमा लिये। यह आपकी ईमानदारी नहीं थी, यह गरीब किसान के साथ धोखाधड़ी थी। में चाहंगा कि ग्रगर ग्रापने वायदा किया तो मैं समझता हूं -- हमने गुनाह किया, तेरे वायदे पर^{ें} एतवार किया। फिर भी मैं चाहता हूं कि आप इस बात पर विचार करें ग्रौर जो ग्रापने कम से कम खाद्यान्न पर प्राइसज बढ़ाई, उनको स्राप वापम लें। आप वापस लेंगे देश का भला होगा। इतना मरेा आपस निवेदन है। ग्राम ग्रादमी के खाने-पीने की स्थिति यह हम खाना भी खाते हैं, नाश्ता है कि भी करते हैं, मगर ग्रापके ग्राने के पहलें, ग्रापको जाने के बाद । स्थिति यह है। लिहाजा मेरा निवेदन यह है कि आप विचार करें। धरन्तु जैसा मैंने कहा कहने को बहुत कुछ है, लेकिन मैं लम्बी गोड़ी बात नहीं कहने चाहता । यह भी मानता हूं कि प्रसः (व पास हो जायेगा। ग्रगर प्रस्ताव को बांट के लिए रख दें तो ग्राप पराजित हो जायेंगे, लकिन पराजय श्रौर विजय का सवाल नहीं है। सवाल यह है कि कीमतें घटा कर ग्राप ग्राम ग्रादमी की सहायता करना है। इसलिए मैं प्रस्ताव को मतदान के लिय रखकर समय को नष्ट नहीं करना चाहता । मैं ग्रपना प्रस्ताव वापस लेता हं और यह उम्मीद करता हूं कि ग्रापनें जो से प्राइसेंज बढाई है, कुत्निम रूप वापस लेंगें ग्रौर इसके उनको बाद मैं रास्ता खोलता हं, ग्रपने मिल श्री वीरन शाह जी के लिए । महिलास्रों

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(श्रे जगदोश प्रसाद माधर)

Resol. Re.

पर अत्याचार बहुत हो ४हा है, लकिन कभी-कभी पुरुषों पर भी अत्याचार करते हैं। आप से निवेदन करता हूं कि इस पर आप विचार कर लें। (ब्यवधान)

इसके साथ ही मैं अपना प्रस्ताव वापस लं**ता** हूं और प्रार्थना करता हूं कि वीरने शाह जी का प्रस्ताव निस्तार से विचार के लिए लिया जाए।

THE VICE-CHAIRMAN (SHRI MD. SALIM): Has the hon. Member the leave of ths House to withdraw the Resolution?

SHRI PRAGADA KOTAIAH (Andhra Pradesh): Mr. Vice-Chairman, Sir, I would like to seek a clarification from the hon. Minister regarding yarn prices. This is a very serious matter because there has been an abnormal increase in the prices of cotton yarn. They have gone up...

THE VTCE-CHAIRMAN (SHRI MD. SALIM): The mover of the Resolution is withdrawing the Resolution. (*Interruptions*)

SHRI JAGESH DESAI: Cotton exports have been banned.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): It has already been replied to. (Interruptions)

SHRI PRAGADA KOTAIAH; We have drawn the attention of the Minister of Civil Supplies as well as the Minister of Textile. The prices have gone up by more than 150 times. The weavers are in distress. The weavers are in misery. What arrangements have they made? That at least I would like to know from the Minister. Let him say what arrangements have been made. Cotton yarn is included in the list of essential commodities—No. 25. What is that the Government has done to bring down the prices of cotton yarn and make it available to the handloom wevares at reasonable rates? That is what I would like to know from the Civil Supplies Minister.

SHRI A. K. ANTONY; Sir, the subject concerns the Textiles Ministry. However, I would like to in-, form the hon. Member that the Textiles Ministry has already taken some measures to give some subsidy to the weavers. I will convey his sentiments to the Textiles Ministry. Export is banned and import also is allowed under OGL... (Interrptions)

SHRI PRAGADA KOTAIAH; It is *a* very serious matter affecting millions of people in the country. At least you should permit me to say one or two words... (*Interruptions*)

(The Resolution was, by leave, withdrawn

THE VICE-CHAIRMAN (SHRI MD. SALIM): Shri Viren J. Shah to move his Resolution... (Interrup-*tions*).

SHRI PRAGADA KOTAIAH: I have made several representations to the Government. He says my representation has been passed on to the Textiles Ministry. I would like to know what the have done.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Kotaiah, please.

You cannot speak like that... (Interruptions).

SHRI M. A. BABY (Kerala); Sir, I would like to submit that considering the feelings of he hon. Member, you may direct the Government.

SHRI A. K. ANTONY: I have already said that considering the sentiments expressed by the hon. Member—he is committed to the cause of handloom weavers—-I will convey his snetiments to the Textiles Minister. But the Government has already taken several measures —to ban the export of cotton and allow import of cotton. We are also giving some subsidy to the weavers... (Inter' ruptions) 397 *measures to tackle*

THE VICE-CHAIRMAN (SHRI MD. SALIM): On which matter are you speaking? The House has given him permission to withdraw the Resolution.

SHRI PRAGADA KOTAIAH:	What
are the steps they have taken?	Have
they resulted in the reduction of	cotton
yarn prices? And what are the steps	
I hey propose to take to help the	hand
loom weavers in distress?	

.. (Interruptions)...

RESOLUTION RE. MEASURES TO TACKLE INCREASING CRIMES IN THE COUNTRY, PARTICULARLY AGAINST WOMEN

SHRI VIREN J. SHAH (Maharashtra): Sir, I beg to move the following Resolution:

"This House expresses its deep concern over the—

 (i) increasing incidents of rape, molestation, abduction, kidnapping and a'rocities being committed on women in various parts of the country and even in the police custody;

(ii) illegal detention and torture by the police which has become a way of life;

(iii) failure of Governmental machi'-nery, coupled with judicial delays to protect the life, honour, self-respect and dignity of women in the country; and

with a view to improving the status of women, safeguarding their honour and dignity in the country, this House urges upon Government to take immediate steps to revamp the police and legal machinery to ensure that—

(a) our laws respect the principle of equality,

(b) our laws are written in the local languages of the people;

mes 398 against women

(c) they assume the responsibility for informing the citizens of their basic rights;

(d) our laws are made sensitive *to* the specificities of the local situation;

(e) most of the cases are decided locally so that people, especially wo men are saved from expensive com muting to seek redressal;

(f) every case is decided within a period of six months because justice delayed is justice denied;

(g) judges become intimately familiar with local customs and usages;

(h) police dministration is reoriented and reorganised so that the police help the victims of atrocities and do not continue to be perpetrators;

(i) the persons involved and the police officials found guilty are given exemplary punishment;

(j) victims of atrocities and torture, etc, at the hands of police and other are adequately compensated; and

(k) women organisations and women Members of Legislatures are closely associated in making and implementing the laws relating to women."

During the last two years a,t least in this very House there were eight questions of mine on this very subject. The hon. Minister has given a lot of data. I am going to look at some specific points arising out of these. There is a rape every eighteen hours, molestation of women every seventeen hours and eve-teasing every four hours. This is, the ugly face of Delhi, the crime capital of India. But, these are only the reported cases. Delhi has been described even *in* a newspaper article as "the sexcrime capital of India." Thes* are based only